(b) the details of the country with whom India proposes to enter into extradition treaty for which talks have been initiated with those countries; and

(c) whether entering into extradition treaty is necessary for India as India is a party to 1988-UN Convention against Illicit Traffic in Narcotic Drugs and Psychotropic Substances, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) Extradition Treaties have been entered into with the following 37 countries: Australia, Bahrain, Bangladesh, Belarus, Belgium, Bhutan, Bulgaria, Canada, Egypt, France, Germany, Hong Kong, Kuwait, Malaysia, Mauritius, Mexico, Mongolia, Nepal, Netherlands, Oman, Poland, Portugal, Republic of Korea, Russia, Saudi Arabia, South Africa, Spain, Switzerland, Tajikistan, Turkey, Tunisia, United Arab Emirates, United Kingdom, United States of America, Uzbekistan, Ukraine and Vietnam.

(b) It is the policy of the Government to sign extradition treaties with as many countries as possible. The process is under way with 14 countries.

(c) Yes. The 1988 - UN Convention against Illicit Traffic in Narcotic Drugs and Psychotropic Substances does not cover all offences. India signs bilateral extradition treaties to encompass a broader category of offences.

Plan to build road to China

2350. SHRI MUKUT MITHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there has been any plan to build roads to China through Arunachal Pradesh;

- (b) whether there was any bilateral talk in this regard;
- (c) if such a proposal exists, the details of the proposed location; and
- (d) the total length and cost of the said project?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) No.

(b) to (d) Do not arise.

Extension of CMDs of Public Sector Undertakings

2351. SHRI NARESH GUJRAL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :

(a) whether it is a fact that normally extensions are not granted to CMDs of Public Sector Undertakings;

(b) whether it is a fact that CMD of BHEL was granted an extension by the last Government; and

(c) whether it was done under pressure from some influential persons in the then PMO, if not, the reasons of granting the said extension?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): (a) CMDs of Public Sector Undertakings are appointed for an initial term of 5 years. Extension in tenure beyond the initial term is given with the approval of the Competent Authority.

(b) Yes, Sir. CMD of BHEL was granted an extension for a period of 2 years beyond 31.12.2013, as a special case, with the approval of the Competent Authority.

(c) No, Sir. Extension of tenure was granted in view of the difficult situation confronting the power sector as a whole and BHEL in particular in the face of adverse economic situation, resulting in inadequate order booking; urgent need to undertake accelerated diversification strategy in both core and non-core business, which entailed the need for continuity in top leadership at such a crucial juncture. Committee of Secretaries constituted to examine the proposal for extension of tenure of CMD, BHEL recommended for extension of tenure, which was approved by the Competent Authority.

Growth of heavy industries and public enterprises

2352. SHRI C.P. NARAYANAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :

(a) what have been the rates of growth of heavy industries and public enterprises during the last three years;

(b) the number of persons employed in heavy industries and public enterprises during last three years;

(c) the percentage of shares of public enterprises sold by Government during last three years; and

(d) the amount Government received from this sale?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): (a) As per the Public Enterprises Survey 2012-13, laid in the Parliament on 20.2.2014, the rates of growth in terms of turnover of Central Public Sector Enterprises (CPSEs) including heavy industries for the year 2010-11, 2011-12 and 2012-13 was 20.34%, 21.63% and 6.79% respectively.